

IN THE HIGH COURT OF JHARKHAND AT RANCHI

Cr. Revision No. 131 of 2017

Hari Sadhan Pandey ... **Petitioner**

Versus

Mrs. Neetu Kumari @ Nitu Devi**Opp. Party**

With

Cr. Revision No. 833 of 2017

CORAM: HON'BLE MR. JUSTICE AMITAV K. GUPTA

For the Petitioner	:Mr. Indrajit Sinha, Advocate (in Cr.Rev. No.833/2017) Mr. R.R. Sinha, Advocate (in Cr.Rev. No.833/2017)
For the State	:Mr. R.R. Sinha, APP (in Cr.Rev. No.131/2017) Mr. V.S Prasad, APP (in Cr.Rev. No.833/2017)

05/Dated: 10.09.2020

1. On prayer of learned counsels, office to list the revisions on **30.09.2020.**

(AMITAV K. GUPTA, J.)